

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1840/93

New Delhi this the 23rd Day of August, 1994.

Sh. N.V. Krishnan, Vice-Chairman (A)
Sh. C.J. Roy, Member (J)

1. Brijesh Chander
2. Murthi Singh Rawat
3. Bhagwan Singh Rawat
4. Devender Singh
5. Mohendra Singh
6. Manoj Kumar
7. Laxmi Narayan
8. Maha Singh
9. Suresh Singh
10. Mehmoond Ali
11. Shri Pal Singh
12. Amba Prasad
13. Daya Chand
14. Kishori Lal
15. Surendra Kumar
16. Vinod Kumar
17. Baljeet
18. Rajesh Gulia
19. Karan Singh
20. Surender

...Applicants

(By Advocate Sh. Garg Roy, though none appeared)

Versus

Government of National Capital
Territory of Delhi, Directorate
of Health Services through its
Director, E-Block, Saraswati Bhavan,
Connaught Place, New Delhi.

...Respondents

(By Advocate Sh. Girish Kathpalia)

ORDER(ORAL)
Hon'ble Mr. N.V. Krishnan:-

We notice from the order dated 25.7.94
that a notice was directed to be issued to the appli-

cants' counsel Sh. Garg Roy. That notice has been served. None was present for the applicants on 25.7.94. None is present for the applicants today also.

2. The first applicant Surender Singh had expressed his intention to withdraw from the O.A. by his letter dated 11.4.94. The learned counsel for the respondents Sh. D.N. Goburdhan, then contended that the applicants do not appear to wish to prosecute this O.A. However, as only the first applicant made application for withdrawing, we ~~have now~~ clarified by the order dated 25.7.94 that the application be deemed to have been withdrawn by the first applicant. We gave another opportunity to other applicants to pursue the application, if they so desired. As none is present on their behalf, this application is dismissed in default.

Ushay
(C.J. Roy)
Member(J)

'Sanju'

23.8.94
(N.V. Krishnan)
Vice-Chairman(A)